

**STATEMENT**

	1965	1966
1. No. of cases of alleged violations of Foreign Exchange Regulations registered as a result of information collected by the Enforcement Directorate during the year . . . . .	3,420	2,660
2. (a) No. of searches conducted by Enforcement Directorate during the year . . . . .	1,085	885
(b) Amounts of Indian currency suspected to be sale proceeds of illegal foreign exchange remittances) and foreign exchange recovered during the year:		
(i) Indian Currency Rs.	34,99,359	37,11,818
(ii) Foreign exchange]	3,72,181	5,15,088
3. No. of cases in which <i>prima-facie</i> contraventions were established after enquiries (including searches, during the year . . . . .	517	1,161

**Chickenpox Vaccination**

\*149. **Shri N. C. Chatterjee:**  
**Shri S. C. Samanta:**  
**Shri P. K. Ghosh:**

Will the Minister of Health and Family Planning be pleased to state:

(a) what are the reasons that incidence of smallpox and chickenpox has been rather on the high side this year in the Union Territory of Delhi and its surrounding areas irrespective of the intensive drive of chickenpox vaccination;

(b) whether any examination or test has been conducted to check the effectiveness of the vaccine; and

(c) whether there are any prospects of eradication of this disease in the

near future and if so, the details thereof?

**The Minister of Health and Family Planning (Dr. S. Chandrasekhar):** (a) According to the available information, the incidence of smallpox and chickenpox which are two different diseases has not been on the high side this year. There is no vaccination against chickenpox.

(b) Yes, samples of the batches of smallpox vaccine selected at random are subjected to tests for effectiveness.

(c) Yes, there are prospects of eradication of smallpox by systematic successful vaccination of all the newborns and revaccination of 1/3rd of the population every year including the 'left-outs' with special emphasis on the vaccination of labour and migratory population. The vaccination drive is continuing.

**Reserve Bank of India Steering group on Incomes, Wages and Prices**

\*150 **Shri Maddi Sudarsanam:** Will the Minister of Finance be pleased to state:

(a) the important findings of the Reserve Bank of India's Steering Group on incomes, wages and prices; and

(b) the reaction of Government thereto?

**The Deputy Prime Minister and Minister of Finance (Shri Morarji Desai):** (a) The Steering Group's Report on a "Framework for Incomes and Prices Policy", has already been released. The last chapter of the Report gives the summary and conclusions of the Group. It has prepared, among other things, certain guidelines for incomes policy which include the desirability of keeping money incomes in step with national productivity and positive production and price policies in order to make incomes policy effective.

(b) The recommendations and suggestions of the Group are under Government's consideration.

#### Unqualified Medical Practitioners

\*151 Shri S. Supakar: Will the Minister of Health and Family Planning be pleased to state:

(a) whether any census of persons who practise different systems of medicine without proper qualifications has been made, and

(b) if so, the steps taken by the Central Government to check medical practice without qualifications?

The Minister of Health and Family Planning (Dr. S. Chandrasekhar): (a) No such census has been taken

(b) Under sub-section (2) of section 15 of the Indian Medical Council Act, 1956, no person other than a medical practitioner enrolled on a State Medical Register can practise modern medicine in any State. Any person who acts in contravention of this provision is liable to punishment with imprisonment for a term which may extend to one year, or with fine which may extend to one thousand rupees, or with both. There is no Central Act to regulate the practice of Ayurveda, Unani and Homoeopathic systems of medicine, but the States have enacted laws in the matter.

#### Land Reforms

\*152. Shri Chintamani Panigrahi: Will the Minister of Planning be pleased to state:

(a) whether the promised land reforms in the country have been completed by now,

(b) if so, the present position in this regard in the different States and Union Territories, and

(c) the amount allocated for the purpose to different States/Territories during the Third Plan?

The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta): (a) to (c) A statement laid on the Table of the House [Placed in Library See No. LT-156/87]

#### झफ़ीकी-भारतीय औद्योगिक विकास निगम

\*153. श्री अटल बिहारी वाजपेयी : क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि भारत के रिजर्व बैंक ने झफ़ीकी-भारतीय औद्योगिक विकास निगम समिति की स्थापना के लिये सहायता देने का निर्णय किया है,

(ख) यदि हाँ, तो उन निगम को कितनी सहायता देने का विचार है, और

(ग) निगम के गठन की मुख्य बातें क्या हैं ?

वित्त मंत्रालय में राज्य-मंत्री (श्री कृष्ण चन्द्र पन्त) : (क) जी, नहीं। भारतीय रिजर्व बैंक ने केवल यह बचन दिया है कि उसके पास जो भी प्रस्ताव आयेगा उस पर वह पूरी तरह से विचार करेगा।

(ख) यह सवाल पैदा ही नहीं होता।

(ग) केनिया में झफ़ीकी-भारतीय औद्योगिक विकास निगम की स्थापना 250,000 पाँड की प्रारम्भिक पूंजी से की गयी है, जो मुख्यतः केनिया में बसे भारतीय वक्त्र के लोगों द्वारा लगायी गयी है। निगम के मुख्य उद्देश्य ये हैं (क) केनिया सरकार के वार्षिक विकास की गति को तेज़ करने के कार्यक्रम में सहायता देना, (ख) व्यापार और उद्योग क्षेत्रों को प्रगति के लिए झफ़ीकियों को तैयार करने में सहायता देना, (ग) भारतीय जन इस समय जो वितरण-कार्य करते हैं उसकी जगह उत्पादन-कार्य करने में उन्हें सहायता पहुँचाना।